

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.22
C.P.No.99/BB/2022

IN THE MATTER OF:

Anila Greta George Pallivathukal ... Petitioner
Vs.
Churchgate Rubber Industry Pvt. Ltd. & Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Sitara S
For R-1 to R-3 : Ms. Priya Nagaraj
For R-4 : Shri Parameshwar G. Bhat, PCS

ORDER

1. Heard the Ld. Counsels for the Parties.
2. In compliance to order dated 30.04.2024, Ld. Counsel for the Petitioner has not filed convenience compilation and written synopsis. Therefore, he is directed to file the same within one week.
3. List the case before the Regular Bench on **26.09.2024**.

-Sd-

DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)